

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2436
TO BE ANSWERED ON 03.08.2023

SFURTI

2436. SHRI JAYANT SINHA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of clusters approved and commissioned under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) during the last five years and the current year, State-wise;
- (b) the grant provided to the clusters under the said scheme during the last five years and the current year, State-wise; and
- (c) the artisans benefitted by SFURTI during the last five years and the current year, State/UT-wise including Jharkhand?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a): As on date, 513 clusters have been approved under SFURTI out of which 429 clusters were approved during FY 2018-19 to FY 2022-23. During FY 2023-24, so far 15 clusters have been approved. As on date, 329 clusters have become functional out of which 297 clusters became functional during FY 2018-19 to 2022-23 and 16 clusters during FY 2023-24. State/UT-wise details are annexed as **Annexure-I**.
- (b): Details of grant provided to the clusters approved under SFURTI during last 5 years and current year, State/UT-wise are annexed as **Annexure-II**.
- (c): During the FY 2018-19 to FY 2022-23, 2,41,119 artisans have been benefitted through the 429 clusters approved under SFURTI and during the FY 2023-24, 8,875 artisans have been benefitted through the 15 clusters approved under SFURTI. State/UT-wise details, including State of Jharkhand, are annexed as **Annexure-III**.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2436 for answer on 03.08.2023.

State/UT-wise details of SFURTI clusters approved and commissioned/ made functional during the FY 2018-19 to 2022-23 and FY 2023-24:

S. No.	Name of the State	Number of Clusters approved - 2018-19 to 2022-23	Number of Clusters commissioned/ made functional - 2018-19 to 2022-23	Number of clusters approved in 2023-24	Number of clusters commissioned/ made functional in 2023-24
1	Andaman & Nicobar	1	0	0	0
2	Andhra Pradesh	13	9	0	1
3	Arunachal Pradesh	3	3	0	0
4	Assam	30	24	0	3
5	Bihar	8	6	0	1
6	Chhattisgarh	3	2	0	0
7	Gujarat	12	10	0	0
8	Haryana	4	4	0	0
9	Himachal Pradesh	4	2	0	1
10	Jammu & Kashmir	5	2	0	0
11	Jharkhand	12	6	0	0
12	Karnataka	21	14	1	0
13	Kerala	5	7	1	1
14	Madhya Pradesh	40	33	1	0
15	Maharashtra	23	16	2	0
16	Manipur	25	18	0	0
17	Meghalaya	6	2	0	0
18	Mizoram	1	1	0	0
19	Nagaland	7	6	2	1
20	Odisha	64	34	2	4
21	Punjab	0	2	0	0
22	Rajasthan	33	17	0	1
23	Sikkim	4	3	0	0
24	Tamil Nadu	16	11	1	0
25	Telangana	13	12	0	0
26	Tripura	2	2	0	0
27	Uttar Pradesh	50	34	4	3
28	Uttarakhand	5	4	0	0
29	West Bengal	19	13	1	0
Total		429	297	15	16

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2436 for answer on 03.08.2023.

State/UT-wise details of grant provided to the clusters under SFURTI during the last 5 years and current year:

(₹ in lakhs)

S. No.	State	GoI assistance - 2018-19 to 2022-23	GoI assistance 2023-24	Total
1	Andaman & Nicobar	249.28	0	249.28
2	Andhra Pradesh	3979.56	0	3979.56
3	Arunachal Pradesh	572.59	0	572.59
4	Assam	7045.55	0	7045.55
5	Bihar	2678.57	0	2678.58
6	Chhattisgarh	880.92	0	880.92
7	Gujarat	2738.76	0	2738.76
8	Haryana	1447.59	0	1447.59
9	Himachal Pradesh	759.76	0	759.764
10	Jammu & Kashmir	843.83	0	843.83
11	Jharkhand	3556.88	0	3556.88
12	Karnataka	6112.99	413.05	6526.05
13	Kerala	848.1	308.43	1156.53
14	Madhya Pradesh	10621.1	354.75	10975.9
15	Maharashtra	5736.61	655.42	6392.04
16	Manipur	7250.39	0	7250.39
17	Meghalaya	1172.9	0	1172.91
18	Mizoram	90.7	0	90.7
19	Nagaland	1847.75	332.09	2179.84
20	Odisha	19801.7	565.99	20367.6
21	Punjab	0	0	0
22	Rajasthan	9189.89	0	9189.9
23	Sikkim	901.02	0	901.02
24	Tamil Nadu	4362.9	216.26	4579.16
25	Telangana	2817.71	0	2817.71
26	Tripura	334.943	0	334.943
27	Uttar Pradesh	14304.7	978.41	15283.2
28	Uttarakhand	1306.09	0	1306.09
29	West Bengal	4512.6	177.13	4689.74
Grand Total		115965	4001.53	119967

Annexure-III

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2436 for answer on 03.08.2023.

State/UT-wise details of beneficiaries under SFURTI during the last 5 years and current year:

S. No.	State	Artisans benefitted - 2018-19 to 2022-23	Artisans benefitted - 2023-24	Total
1	Andaman & Nicobar	400	0	400
2	Andhra Pradesh	11347	0	11347
3	Arunachal Pradesh	1024	0	1024
4	Assam	16168	0	16168
5	Bihar	5426	0	5426
6	Chhattisgarh	2480	0	2480
7	Gujarat	5545	0	5545
8	Haryana	3100	0	3100
9	Himachal Pradesh	851	0	851
10	Jammu & Kashmir	1335	0	1335
11	Jharkhand	6682	0	6682
12	Karnataka	11950	1017	12967
13	Kerala	2147	538	2685
14	Madhya Pradesh	21595	1500	23095
15	Maharashtra	13928	1050	14978
16	Manipur	12622	0	12622
17	Meghalaya	1769	0	1769
18	Mizoram	304	0	304
19	Nagaland	2747	570	3317
20	Odisha	43983	1315	45298
21	Punjab	0	0	0
22	Rajasthan	18049	0	18049
23	Sikkim	872	0	872
24	Tamil Nadu	7818	400	8218
25	Telangana	7909	0	7909
26	Tripura	557	0	557
27	Uttar Pradesh	28218	2133	30351
28	Uttarakhand	2607	0	2607
29	West Bengal	9686	352	10038
Total		241119	8875	249994